

5. The account may be closed after the expiry of four years from the end of the year in which the account was opened.
6. Tax concessions under Section 88 and 80L of the Income Tax Act are available.

Warning Against Early Introduction of Rupee Convertibility

172. DR. SANJAYA SINH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the former Reserve Bank of India Governor, Shri I.G. Patel has warned against an early introduction of full convertibility of the rupee on both the Current and Capital account as per the news item entitled—"I.G. Patel warns against hasty action on full convertibility" which appeared in the Hindustan Times of the 22nd September, 1992;

(b) if so, what are the details thereof; and

(c) what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) Shri Patel is of the view that a dual rate *per se* has nothing to do with convertibility and a sound exchange rate policy requires a speedy return to a single rate. He has suggested for a unified and more or less stable exchange rate with little or no restrictions on current transactions. However, he warned that there is no question whatsoever of our returning soon to full convertibility on capital account and even on current account over the next two or three years.

(c) The Government is of the view that full convertibility can be introduced only when the rate of inflation and fiscal deficit are under control, there is comfortable level of foreign exchange reserves and stability in the overall economic growth.

Finance Minister's Statement on Scam

173. SHRI PASUMPON THA. KIRUTTINAN: SHRI V. GOPALSAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that he made a statement that the multi-crore bankers' share market scam has been blown out of proportion; and

(b) if so, what are the circumstances under which this statement was made and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) The issue of the bank scam came up in the course of a meeting in September, 1992 in London when the Finance Minister was addressing Non-resident Indians. Finance Minister was speaking about the progress achieved by the Indian Economy and the measures initiated for putting the country into a path of high growth by measures designed to achieve macro economic stabilisation. The Finance Minister stated that the overall health of the Indian financial system was basically sound and that despite the harmful impact of the scam, its magnitude should not be blown out of proportion.

दूरदर्शन के दर्शकों की संख्या में कमी

174. श्री विश्वासराव रामराव पाटिल: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दूरदर्शन के दर्शकों की संख्या में कमी आ रही है जबकि केबल टी० वी० के दर्शकों की संख्या में वृद्धि हो रही है; और

(ख) यदि हाँ, तो दूरदर्शन पर उच्च कोटि के कार्यक्रम प्रसारित करने हेतु सरकार क्या कदम उठा रही है?

सूचना और प्रसारण मंत्रालय में उप मंत्री (कुमारी गिरिजा व्यास): (क) जी, नहीं। केबल टी० वी० ने दूरदर्शन के दर्शकों की संख्या पर कोई प्रतिकूल प्रभाव नहीं डाला है।

(ख) दर्शकों की रुचि बनाए रखने के लिए दूरदर्शन का यह सतत प्रयास रहता है कि वह अपने कार्यक्रमों की रूपरेखा और विषय-वस्तु में निरन्तर गुणात्मक सुधार करता रहे।

Shifting of Advertisers from Doordarshan to Star T.V.

175. SHRIMATI VEENA VERMA:
SHRI RAJUBHAI A.
PARMAR:

SHRI MURLIDHAR
CHANDRAKANT BHANDARE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken note of the recent shift by several upmarket advertisers from Doordarshan to Star-TV; and

(b) if so, what steps have been taken or are being taken to stop such diversion?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Government has taken note of the fact that in addition to advertisement over Doordarshan, some Up-market products are being advertised over Star-TV.

(b) It is Doordarshan's constant endeavour to telecast more interesting and entertaining programmes leading to generation of more revenue.

Criteria for Gradation of Films for Telecast on Doordarshan

176A SHRI MD. SALIM:
SHRI KRISHNA KUMAR

BIRLA: SHRI GHUFRAN AZAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the criteria adopted for the gradation of films for the purpose of telecast on Doordarshan and who are officers doing this job;

(b) whether Government are aware that the persons involved were earning Rs. 5 lakh a week by selecting questionable films or through bogus grading; and

(c) if so, what are the details of the violations of rules and regulations detected and what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Selection Committees consisting of non-official members judge and grade the films telecast on the National network on the basis of the overall quality of the film.

(b) No such complaints have been received.

(c) Does not arise.

Missing Official Tapes in Doordarshan

177. SHRI MD. SALIM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that in Doordarshan official letters and tapes/ films submitted over the past three years are missing, and

(b) if so, what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) It has been reported that some official letters and tapes etc. are not immediately traceable in Delhi Doordarshan. Efforts are being made to locate these.

देश में एफ० एम० रेडियो स्टेशन

178. श्री अनन्त राम जायसवाल: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

(क) सातवीं पंचवर्षीय योजना के अंत तक देश में एफ० एम० रेडियो स्टेशनों की संख्या कितनी थी और चालू वित्तीय वर्ष के अंत तक ऐसे रेडियो स्टेशनों की संख्या में कितनी वृद्धि हो जायेगी;

(ख) उपर्युक्त स्टेशनों में से प्रत्येक स्टेशन ने किस